

(28)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A. NO.105/2003  
M.A. NO.805/2003  
in  
O.A. NO.1652/2001

This the 09<sup>th</sup> day of April, 2003

HON'BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Dr. Jasvir Singh & Ors.

... Applicants

-versus-

Union of India & Ors.

... Respondents

**O R D E R (BY CIRCULATION)**

Hon'ble Shri V.K.Majotra, Member (A) :

Present review application has been made seeking review of order dated 29.11.2002 whereby OA No.1652/2001 along with TA No.36/1999 (CW No.3964/1999) was dismissed. Perusal of the review application indicates that it is merely an attempt to re-argue the case while no error apparent on the face of record has been pointed out.

2. The review application is accordingly dismissed in circulation.

V.K.Majotra  
( V. K. Majotra )

Member (A)

/as/

V.S.Agg  
( V. S. Aggarwal )

Chairman